

at (2) above.

[Placed in Library. See No. LT. 724695]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Cochin Dock Labour Board, Kochi, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Dock Labour Board, Kochi, for the year 1993-94.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT. 724795]

PETITION RE. CONSIDERING/REVIEWING OF THE DEEP SEA FISHING POLICY OF THE GOVERNMENT OF INDIA TO PROTECT AND PROMOTE THE INTERESTS OF TRADITIONAL SMALL FISHERMEN.

12.14½ hrs.

[Translation]

SHRI RAM NAIK (Bombay North): Sir, I beg to move a petition against the joint venture signed by National convener of National Fishery Action Committee, Kochi Sh. Thomas Kocheri regarding the need to review the deep sea fishing policy of the Government of India to protect and promote the interests of traditional small fishermen.

[English]

12.15 hrs

BUSINESS ADVISORY COMMITTEE

Forty Eighth Report

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri Vidyacharan Shukla, I beg to move:

"That this House do agree with the Forty-eighth Report of the Business Advisory Committee presented to the House on the 24th March, 1995."

MR. SPEAKER: The question is:

"That this House do agree with the Forty-eighth Report of the Business Advisory Committee presented to the House on the 24th March, 1995."

The Motion was adopted.

[English]

MR. SPEAKER: Now we take up Matters Under Rule 377.

SHRI JASWANT SINGH (Chittorgarh): Before Matters Under 377 is taken up, I want to know at what time you intend to start the discussion on the General Budget.

MR. SPEAKER: May be immediately after this.

12.16 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

MATTER UNDER RULE 377

- (i) **Need to Issue Instructions to Government of Madhya Pradesh for proper utilisation of special grant given by centre under tribal sub plan**

[Translation]

SHRI MANKU RAM SODI (Baster): Deputy Speaker Sir, hand-pumps have been provided to each village in the Baster district of Madhya Pradesh for clean drinking water under the Tribal Sub Plan but most of the hand-pumps have no water during the months of May and June. During the summers, water level goes down and this happens because the pipes have been bored upto the depth of 200 feet. Pressure on water level has considerably increased mainly because the number of hand pumps in the region is very high. It is therefore necessary that the depth of boring for the new pumps should be upto 300 feet instead of the present 200 feet.

The Government, is therefore, requested to issue directions to the State Government for proper utilisation of special grant given by centre to the particular villages under Tribal Sub Plan.

- (ii) **Need to provide more 'Landing' and 'take off' Facilities at Rourkela Airport of Orissa**

[English]

KUMARI FRIDA TOPNO (Sundargarh): Sir, Rourkela, apart from being situated at the nerve centre of tribal region, occupies a pride place for having a steel plant under SAIL management. It is on the main line of Howrah-Bombay and as such, has good railway transport facilities. In spite of all facilities provided by the Government for setting up of industries by industrialists and NRI's they are not attracted as there are no facility of air services. The airstrip once owned by Aircraft Authority of India is now owned by Steel Authority of India. The Airport provides landing facilities to small and medium aircrafts during daytime only. I request the Government for the improvement of the airport by providing all facilities of landing and take-off during night time too, to Air Bus and Boeings so that private airlines may be attracted. This will boost the economy of the region.

- (iii) **Need for construction of an overbridge on Agra-Jaipur Highway at Sewar (Rajasthan)**

[Translation]

SHRIMATI KRISHNENDRA KAUR (Deepa) (Bharatpur): Mr. Deputy Speaker, Sir, Delhi-Bombay broadgauge line passes through Sewar near Bharatpur on Agra-Jaipur Highway. Due to ever increasing railway traffic on this route, the railway crossing near the railway station usually remains closed and it causes heavy traffic jam outside the crossing. Long distance buses, tourist buses, trucks, tractor-trolleys also pass through this route. They have to wait for hours for getting the way cleared at crossings. Further, the passengers travelling in buses also face great difficulties and due to delayed arrival of trucks carrying vegetables, people do not get these items on

reasonable prices. Due to the closure of railway crossing, people make attempts to cross the railway line from sides which results in accidents very often.

I, therefore, urge upon the hon. Minister of Surface Transport to take immediate steps for the construction of an over-bridge at Sewar so that local people may have a sigh of relief.

**(iv) Need to take steps for overall development of Chatra District in Bihar**

SHRI UPENDRA NATH VERMA (Chatra): Mr. Deputy Speaker, Sir, Chatra district of Bihar is the most backward and poverty-ridden district of the country. The population living below poverty line in this district exceeds the number of those living elsewhere in the country and other districts of Bihar. The financial assistance extended by various banks as a loan under Integrated Development Programme is far below the target. The target fixed by banks for the year 1993-94, was 5504 but by 30th April, 1994 they could approve only 2076 applications out of 5710 applications forwarded by the district administration. Likewise, under the Prime Minister's Employment Scheme, only one application was approved against the target of 22 applications fixed by State Bank of India, Chatra. Therefore, I urge upon the Government to pay special attention to this backward area and achieve the fixed targets at any cost.

[English]

12.20 hrs.

**GENERAL BUDGET 1995-96—GENERAL DISSUSSION:  
DEMANDS FOR GRANTS ON ACCOUNT (GENERAL),  
1995-96 AND SUPPLEMENTARY DEMAND  
FOR GRANTS — (GENERAL), 1994-95**

MR. DEPUTY-SPEAKER: Now, we go to the next item: The Budget (General)—first stage. Items number 8, 9 and 10 will be taken up together and the time allotted is ten hours.

Motion moved:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1996 in respect of the heads of Demands entered in the second column thereof against Demands No. 1 to 26, 28, 29, 31 to 58, 60 to 91, 93 and 95 to 99".

**Demands for Grants on Account (General) for 1995-96  
submitted to the Vote of Lok Sabha**

No. of Demand	Name of Demand	Amount of Demand for Grant on Account submitted to the vote of the House	
		Revenue Rs.	Capital Rs.
1	2	3	4
<b>Ministry of Agriculture</b>			
1	Agriculture	235,13,00,000	1,91,00,000

1	2	3	4
2	Other Services of Department of Agriculture & Cooperation	37,16,00,000	50,87,00,000
3	Department of Agricultural Research and Education	91,48,00,000	—
4	Department of Animal Husbandry and Dairying	47,80,00,000	32,59,00,000
<b>Ministry of Chemicals and Fertilizers</b>			
5	Department of Chemicals and Petrochemicals	18,73,00,000	4,04,00,000
6	Department of Fertilizers	1063,72,00,000	40,85,00,000
<b>Ministry of Civil Aviation and Tourism</b>			
7	Department of Civil Aviation	11,94,00,000	8,85,00,000
8	Department of Tourism	15,41,00,000	2,74,00,000
<b>Ministry of Civil Supplies Consumer Affairs and Public Distribution</b>			
9	Min. of Civil Supplies Consumer Affairs and Public Distribution	4,45,00,000	15,00,000
<b>Ministry of Coal</b>			
10	Ministry of Coal	29,21,00,000	74,36,00,000
<b>Ministry of Commerce</b>			
11	Department of Commerce	105,89,00,000	14,42,00,000
12	Department of Supply	5,45,00,000	—
<b>Ministry of Communications</b>			
13	Department of Posts	372,69,00,000	12,31,00,000
14	Department of Telecommunication	1584,36,00,000	1159,17,00,000
<b>Ministry of Defence</b>			
15	Ministry of Defence	337,80,00,000	3,42,00,000
16	Defence Pensions	476,13,00,000	—
17	Defence Service-Army	2140,49,00,000	—
18	Defence Services-Navy	261,29,00,000	—
19	Defence Services-Air Force	710,72,00,000	—
20	Defence Ordnance Factories	118,07,00,000	—
21	Capital Outlay on Defence Services	—	1224,55,00,000
<b>Ministry of Environment and Forests</b>			
22	Ministry of Environment and Forests	71,39,00,000	1,19,00,000
<b>Ministry of External Affairs</b>			
23	Ministry of External Affairs	191,81,00,000	7,84,00,000
<b>Ministry of Finance</b>			
24	Department of Economic Affairs	579,70,00,000	27,67,00,000
25	Currency, Coinage and Stamps	112,96,00,000	59,99,00,000
26	Payments to Financial Institutions	132,14,00,000	1053,96,00,000
28	Transfers to State and Union Territory Governments	1416,46,00,000	79,17,00,000
29	Loans to Government Servants etc.	—	49,00,00,000
31	Department of Expenditure	2,28,00,000	—
32	Pensions	165,94,00,000	—
33	Audit	66,85,00,000	—
34	Department of Revenue	52,44,00,000	89,00,000
35	Direct Taxes	66,66,00,000	28,25,00,000
36	Indirect Taxes	100,80,00,000	35,95,00,000
<b>Ministry of Food</b>			
37	Ministry of Food	903,71,00,000	27,69,00,000
<b>Ministry of Food Processing Industries</b>			
38	Ministry of Food Processing Industries	6,85,00,000	1,50,00,000
<b>Ministry of Health and Family Welfare</b>			
39	Department of Health	181,84,00,000	61,23,00,000
40	Department of Family Welfare	315,89,00,000	3,00,000
<b>Ministry of Home Affairs</b>			
41	Min. of Home Affairs	47,38,00,000	2,70,00,000